## Annexure-5

Name of the corporate debtor: ADMART PRIVATE LIMITED Date of commencement of liquidation: 28.04.2022 List of stakeholders as on: 07.07.2022 List of operational creditors (Government Dues)

## (Amount in ₹)

S	. T	-	Dataila of Claimant		Details of claim Details of claim admitted							A a 6 a	A mount	Amount of	A mount of	Remarks, if any
	0.					eceived		Details of claim admitted							claim under	Kemarks, ii any
ľ		Department		Identification	Date of			Nature of claim		Whether lien			mutual		verification	
				No.	receipt		claim admitted		covered by lien or attachment pending disposal	(Yes/No)	total amount of claims admitted		dues, that may be set off			
		SALES TAX OFFICER	GST		28.6.22	6011952		SALES TAX DUES OF 2001- 01 TO 2004-05	NIL	NA	60.16	NIL	NIL	NIL		BOOKS NOT AVAILABLE ACCEPTED SINCE SHOWN IN CONTINGENT LIABILITY IN THE BALANCE SHEET AS ON 31.3.2014
							6011952									
H	$\dashv$						0011732									